

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.349/2003

New Delhi, this the 17th day of February, 2003

Hon'ble Dr. A. Vedavalli, Member(J)  
Hon'ble Shri A.P. Nagrath, Member(A)

Harish Chandra Yati  
S/o Late Shri S.B. Yati  
R/o C-13, PS Paharganj  
New Delhi  
Posted as Inspector (No.D-1820),  
At Rashtrraati Bhavan, New Delhi.

.... Applicant

(Application in person)

versus

Union of India, through

1. Secretary  
Ministry of Home Affairs  
North Block, New Delhi.

2. Commissioner of Police  
Police Hqrs.,  
M.S.O. Building,  
I.P. Estate, New Delhi.

3. Jt. Commissioner of Police  
Headquarters, Establishment,  
M.S.O. Building,  
I.P. Estate, New Delhi.

4. Deputy Commissioner of Police  
New Delhi District, PS Parliament Street  
New Delhi

..... Respondents

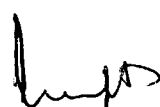
ORDER (Oral)

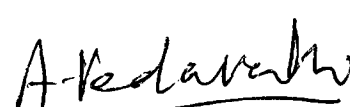
Dr. A. Vedavalli, Member (J) :-

Applicant seeks permission to withdraw this OA with liberty to approach this Tribunal again, if necessary.

2. Permission granted.

3. OA is dismissed as withdrawn. Applicant is granted liberty to approach this Tribunal in appropriate fresh original proceedings, if so advised, in accordance with law.

  
(A.P. Nagrath)  
Member(A)

  
(Dr. A. Vedavalli)  
Member(J)

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